

SPECIAL BENCH

ITEM NO.132

NATIONAL COMPANY LAW TRIBUNAL

ALLAHABAD BENCH

PRAYAGRAJ

CA No.16/2022 IN CP No. 35/ALD/2021

CORAM:

- 1. SHRI PRAVEEN GUPTA,
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI MANOJ KUMAR DUBEY,
HON'BLE MEMBER (TECHNICAL)**

Date of Order: 27th May, 2024

Attendance-Cum-Order Sheet of the Hearing.

NAME OF THE COMPANY	PRADIP KUMAR RAIZADA V/S MAYA BUILDERS PVT LTD & ORS.
UNDER SECTION	241/242 OF COMPANIES ACT 2013

THROUGH PHYSICAL/VIRTUAL HEARING:

ORDER

Due to paucity of time, the matter could not be taken up, hence adjourned to 18th July, 2024.

-Sd-

(Court Officer)

27th May, 2024

*Bipul Kumar Tiwari
(Stenographer)*